

HIGH COURT OF SIKKIM
GANGTOK

No.: 17/HCS

Dated.: 02.07.2018

NOTIFICATION

Consequent upon the retirement of Hon'ble Mr. Justice Satish Kumar Agnihotri, Chief Justice, High Court of Sikkim on 30.06.2018, Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim has assumed charge to perform the duties of the Office of the Chief Justice, High Court of Sikkim with effect from 1st July, 2018 pursuant to Notification No. K- 11019/07/2018-US.I dated 29.06.2018, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/-
(K.W.Bhutia)
REGISTRAR

Memo No.: V (9) Confdl/HCS/4839-82

Dated: 02.07.2018

Copy to:-

1. Mr. Rajinder Kashyap, Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110 011.
2. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Secretary General, Supreme Court of India, New Delhi- 110 201.
7. The Registrar Generals of all the High Courts of India.
8. The Chief Secretary, Government of Sikkim, Gangtok.
9. The Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
10. The Principal Secretary, Home Department, Government of Sikkim, Gangtok.
11. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
12. The District & Sessions Judge (North) at Mangan.
13. The District & Sessions Judge (South) at Namchi.
14. The District & Sessions Judge (East) at Gangtok.
15. The District & Sessions Judge (West) at Gyalshing.
16. The District & Sessions Judge (Spl. Div.-I) at Gangtok.
17. The District & Sessions Judge (Spl. Div.-II) at Gangtok.
18. The Director, Sikkim Judicial Academy, Gangtok.
19. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
20. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
21. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
22. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
23. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
24. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.

25. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
26. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
27. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division North Sikkim.
28. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West Sikkim.
29. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division South Sikkim.
30. The Civil Judge-cum- Judicial Magistrate, Yangang Sub-Division South Sikkim.
31. The Civil Judge-cum- Judicial Magistrate, Rongli Sub-Division East Sikkim.
32. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub-Division East Sikkim
33. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
34. The Accountant General, Lekha Pariksha Bhawan, Deorali, Gangtok.
35. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
36. The Gazette Section for publication in Government Gazette.
37. All the Section In- Charge, High Court of Sikkim, Gangtok.
38. The Computer Cell, High Court of Sikkim, Gangtok
39. Personal file,
40. Guard file &
41. File.


02.07.2018
REGISTRAR